

rounds by scoring 1,296 points out of possibly 1,440. His achievement has brought Indian archery on the world map. We hail the achievement of this young man for bringing laurels and glory to the nation.

I am sure the House will Join me in congratulating him.

MR. SPEAKER: Yes. We will join you. I am asking the dynamic Sports Minister to congratulate him.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): I am grateful to Shri Chetan P. S. Chauhan. I think the House should pass a resolution to congratulate Shri Limba Ram.

MR. SPEAKER: Yes. We would congratulate him.

KUMARI MAMATA BANERJEE: Everybody should congratulate him.

[*Translation*]

SHRI CHUN CHUN PRASAD YADAV (Bhagalpur): Mr. Speaker, Sir, through you I would like to raise a very important question of public interest. In my State Bihar, Sasaram-Buxur road leads to Ballia and Gorakhpur. There is a one way traffic on this road. Hundreds of trucks pass through it and it is a very busy road. As there is one way traffic on it the road is very narrow, generally accidents take place on it. Some times these accidents are even fatal. I request the hon. Surface Transport Minister through you that this 300 kilometres long road should be declared as National highway.

[*English*]

SHRI SHRAVAN KUMAR PATEL (Jabalpur): I am in barnued that a most serious explosion has taken place in the

Filling Section of the Ordinance Factory of Khawaria in Jabalpur.

MR. SPEAKER: Why do not you talk to the hon. Minister first? Why do you depend on that? Are you sure about it? If you are, I will allow you. Otherwise, you talk to the hon. Minister.

SHRI SHRAVAN KUMAR PATEL: At least one person has been killed so far and several others have been grievously injured.

This is not the first time that this kind of an incident has taken place in the factory at Jabalpur which is run by the Central Government. The police investigations reportedly revealed negligence in maintaining safety measures. Of late, there has been increase in negligence on the part of officers who are entrusted with supervision of ammunition and explosive Department. In fact, several instances of lack of proper supervision and control have been reported in the local press.

Many cases of pilferage of very sensitive material with the connivance of superior staff have also come o light.

I, therefore, urge upon the Defence Ministry to appoint a high-level Enquiry Committee to go into such negligence and pilferage and take appropriate action against the careless officers and to give compensation to the family of the deceased workmen and to give proper medical treatment to all those workmen who were injured in the explosion and to take adequate safety measures in future.

[*Translation*]

PROF. PREMDHUMAL (Hamirpur): Mr. Speaker, Sir, the Air Traffic Control Officers of National Airports Authority have resorted to work to rule from 1st May while the hon. Minister has told in the House that it is not causing any loss, but the facts are contrary to it. The pilots who pilot the earoplanes are required to fill the journey log-book and the engine log-book. They are showing this work to rule by traffic control officers as the cause